

केन्द्रीय प्रशासनिक अधिकरण ... न्यायपीठ में C.O. II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

आदेश पत्र

ORDER SHEET

आवेदन सं० 200

ORIGINAL APPLICATION No.

284 of 200

2504

आवेदक

Applicant(s)

K. Chandra Sekharam

प्रत्यर्थी

Respondent(s)

VOI rep by Secy
m/o P P G & P
New Delhi & Org

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for

Applicant(s)

P.C. Sebastian

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registryअधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख

Date of Presentation

19-4-04

20-4-2004

C-I

पंजीकरण की तारीख

Date of Registration

19-4-04

(11)

Mr PC Sebastian

Mr M Rajendrakumar, ACGSC

विषय

Subject

Inclusion of
DA in DCRGMr. M. Rajendrakumar, ACGSC takes
notice on behalf of the respondents.

तैनाती की तारीख

Date of Posting

20-4-04

Heard. The application is admitted.

Respondents shall file the reply
statement within four weeks with a copy to
the applicant who may file rejoinder, if
any, within two weeks thereafter.List before RC for completion of
pleadings on 14.6.2004

H. B. 21

HPD (AM)

20-4-2004

AVH (VC)

ak.

Reply not filed

11.6.04

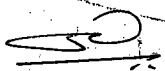
रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

RC

None for either side.

No reply filed yet. Call
on 27.07.2004.


14.06.2004

Reply not filed

RC

None for either side.

No-reply filed yet. Call
on 09.09.2004.

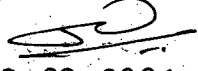

27.07.2004

No reply filed

RC

None for either side.

No reply filed yet. As
last chance call on 13.10.04.


09.09.2004

Reply filed on 24-9-04.

Rejoinder not filed.

Final order 09-9-05/03

Common final order verified

*या/को
को*

18.5.05

C-II

(8) Mr.PC Sebastian
Mr.TPM Ibrahim Khan, SCGSC

At the request of the counsel for the respon-
dents adjourned. Post after a week.

By order

C.O.II

asp

17.10.2005

KVS(JM)

C-II

(14)

Mr. P.C. Sebastian
Mr. T.P.M. Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)

17.10.2005

vs

Proforma of Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

RC

None for either side.

Reply is on record and a copy thereof has been given to other side on 24.09.2004. Rejoinder thereto, if any, filed by 26.10.2004 be taken on record and thereafter include in the final hearing list (SB).



13.10.2004

T
28/10

Form No. 4 — Continuation Sheet

रजिस्ट्री के टिप्पण Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal

INDEX SHEET

LIST OF PAPERS

OA 284 / 2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		

1.		19/4/2004		Proceedings	3 Pages
2.		17/10/2005		Final Orders	44 Pages

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①

19/4/2004 OA

②

”

Vakkalat

③

③

24/9/2004 Rply statement

④

4/1/2005 m/a